

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.02.2026

**ORDER NO. 20 of 2026**

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **16.03.2026 to 20.03.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 16.03.2026 to 20.03.2026	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

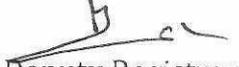
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar